

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	DEVASHIS BHOWMICK VS TIHOTS DISTRIBUTION PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Mr. Arun Kr. Jaiswal, CS] For the Petitioner

Mr. Mukesh Shaw, Adv.] For the Respondent

ORDER

1. Ld. Authorised Representative appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of respondent present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**